

Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 29.04.2024 TO 03.05.2024

S. No.	APPEAL NO.	FINAL ORDER NO/MISC ORDER NO	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
		FINAL ORDER NO.		
1.	C/50776/2019	F.O/55526/2024	23.04.2024	29.04.2024
2.	C/50605/2021	F.O/55538/2024	23.04.2024	29.04.2024
3.	C/51855-51857/2021	F.O/55539-55541/2024	23.04.2024	29.04.2024
4.	C/179/2012	F.O/55542/2024	23.04.2024	29.04.2024
5.	C/155/2012	F.O/55543/2024	23.04.2024	29.04.2024
6.	C/161/2012	F.O/55544/2024	23.04.2024	29.04.2024
7.	C/175/2012	F.O/55545/2024	23.04.2024	29.04.2024
8.	C/167/2012	F.O/55546/2024	23.04.2024	29.04.2024
9.	C/180/2012	F.O/55547/2024	23.04.2024	29.04.2024
10.	C/160/2012	F.O/55548/2024	23.04.2024	29.04.2024
11.	C/176/2012	F.O/55549/2024	23.04.2024	29.04.2024
12.	C/159/2012	F.O/55550/2024	23.04.2024	29.04.2024
13.	C/148/2012	F.O/55551/2024	23.04.2024	29.04.2024
14.	C/153/2012	F.O/55552/2024	23.04.2024	29.04.2024
15.	C/149/2012	F.O/55553/2024	23.04.2024	29.04.2024
16.	C/150/2012	F.O/55554/2024	23.04.2024	29.04.2024
17.	C/50312/2021	F.O/55569/2024	23.04.2024	29.04.2024
18.	C/51001/2021	F.O/55570/2024	23.04.2024	29.04.2024
19.	C/173/2012	F.O/55577/2024	23.04.2024	29.04.2024
20.	C/174/2012	F.O/55578/2024	23.04.2024	29.04.2024
21.	C/182/2012	F.O/55584/2024	23.04.2024	29.04.2024
22.	C/181/2012	F.O/55585/2024	23.04.2024	29.04.2024
23.	C/162/2012	F.O/55586/2024	23.04.2024	29.04.2024
24.	C/156/2012	F.O/55587/2024	23.04.2024	29.04.2024
25.	C/151/2012	F.O/55588/2024	23.04.2024	29.04.2024
26.	C/165/2012	F.O/55594/2024	23.04.2024	29.04.2024
27.	C/178/2012	F.O/55595/2024	23.04.2024	29.04.2024
28.	C/157/2012	F.O/55596/2024	23.04.2024	29.04.2024
29.	C/170/2012	F.O/55597/2024	23.04.2024	29.04.2024
30.	C/183/2012	F.O/55598/2024	23.04.2024	29.04.2024
31.	C/147/2012	F.O/55599/2024	23.04.2024	29.04.2024
32.	C/164/2012	F.O/55602/2024	23.04.2024	29.04.2024
33.	C/177/2012	F.O/55603/2024	23.04.2024	29.04.2024
34.	C/50542/2021	F.O/55604/2024	23.04.2024	29.04.2024
35.	C/152/2012	F.O/55605/2024	23.04.2024	29.04.2024
36.	C/166/2012	F.O/55606/2024	23.04.2024	29.04.2024
37.	C/154/2012	F.O/55607/2024	23.04.2024	29.04.2024
38.	C/169/2012	F.O/55608/2024	23.04.2024	23.04.2024
39.	C/172/2012	F.O/55609/2024	23.04.2024	29.04.2024
40.	C/158/2012	F.O/55610/2024	23.04.2024	29.04.2024
41.	C/171/2012	F.O/55611/2024	23.04.2024	29.04.2024
42.	C/51917/2021	F.O/55617/2024	25.04.2024	29.04.2024
43.	C/55377/2023	F.O/55627/2024	25.04.2024	29.04.2024
44.	C/51655-51657/2021	F.O/55628-55630/2024	25.04.2024	29.04.2024
45.	C/50063/2020	F.O/55633/2024	25.04.2024	29.02.2024
46.	C/51097/2022	F.O/55639/2024	29.04.2024	29.04.2024
47.	C/50246/2021	F.O/55645/2024	29.04.2024	29.04.2024
48.	C/50882-50885/2021	F.O/55646-55650/2024	29.04.2024	29.04.2024
49.	C/51300/2023, C/51286/2023	F.O/55653-55654/2024	29.04.2024	29.04.2024
50.	C/50122/2024	F.O/55655/2024	29.04.2024	29.04.2024
51.	C/50306/2021, C/50198-50199/21	F.O/55656-55658/2024	29.04.2024	29.04.2024
		MISC ORDER		
1.	C/50089/2024	M.O/50190/2024	23.04.2024	29.04.2024
2.	C/573/2009	M.O/50191-50192/2024	23.04.2024	29.04.2024
3.	C/50234/2021	M.O/50201/2024	29.04.2024	29.04.2024
4.	C/50959/2021	M.O/50202/2024	29.04.2024	29.04.2024

For

 DEPUTY ASSISTANT REGISTRAR

Upload in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large thus all the interested parties and other information seekers under R.T.I. Act may download there orders from CESTAT website.